Sample of Auction Notification



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Government of India announces the sale of four dated securities for ₹17.000 crore

Government of India (GoI) has announced the sale (re-issue) of four dated securities as per the following details:

Sr No	Security	Notified Amount (in ₹ crore)	Auction Date	Settlement date
1	7.32% GS 2024	5,000	August 02, 2019 (Friday)	August 05, 2019 (Monday)
2	7.26% GS 2029	6,000		
3	7.69% GS 2043	2,000		
4	7.72% GS 2049	4,000		
	Total	17,000		

Subject to the limit of ₹17000 Cr, being total notified amount, GoI will have the option to retain additional subscription up to ₹1000 Cr each against any one or more of the above security. The auction will be price based using multiple price method. Up to 5% of the notified amount of the sale of the stocks will be allotted to eligible individuals and Institutions as per the Scheme for Non-Competitive Bidding Facility in the Auction of Government Securities.

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on August 02, 2019. The non-competitive bids should be submitted between 11.30 a.m. and 12.00 noon and the competitive bids should be submitted between 11.30 a.m. and 12.30 pm. The result of the auctions will be announced on August 02, 2019.

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office (email; Phone no: 022-22632527, 022-22701299) in the prescribed form obtainable from RBI website (https://www.rbi.org.in/Scripts/BS ViewForms.aspx) before the auction timing ends. In case of technical difficulties, Core Banking Operations Team should be contacted (email; Phone no: 022-27595414, 022-27595668). For other auction related difficulties, IDMD auction team can be contacted (email; Phone no: 022-22702431, 022-22705125).

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The Stocks will qualify for Repurchase transactions (Repo) in accordance with the Repurchase transactions (Repo) Directions, 2018 as amended from time to time.

The underwriting of the Government Securities under auctions by the 'Primary Dealers' will be as per the "Revised Scheme of Underwriting Commitment and Liquidity Support" announced by the Reserve Bank vide circular RBI/2007-08/186 dated November 14, 2007. Bids for underwriting of the Additional Competitive Underwriting (ACU) portion can be submitted by 'Primary Dealers' from 9.00 AM up to 9.45 AM on August 02, 2019 (Friday) on the Reserve Bank of India Core Banking Solution (E-Kuber) system.

The Stocks will be eligible for "When Issued" trading for a period commencing from July 30, 2019 – August 02, 2019 in accordance with the guidelines on "When Issued transactions in Central Government Securities" issued by the Reserve Bank of India vide circular No. RBI/2018-19/25 dated July 24, 2018 as amended from time to time.

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